

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1277(PB)/2019

IN THE MATTER OF:

Ashok Kumar Ralhan

.... Petitioners/Applicant

v.

M/s. AVJ Developers (India) Pvt. Ltd.

.... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 02.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

Mr. Aniket Bhattacharyya, Mr. Karan Khanna &
Mr. Aarzoo Aneja, Advs.

For the Respondent

ORDER

For order see, CP. No. (IB)-1758(PB)/2018.

02.07.2019
Ritu Sharma